

ITEM NO.3 + 11

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 30803/2016

(Arising out of impugned final judgment and order dated 04-10-2016 in CMWP No. 22910/2016 passed by the High Court Of Judicature At Allahabad)

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH

SLP(C) No. 8620/2017 (XI)
SLP(C) No. 9230/2017 (XI)
SLP(C) No. 30906/2016 (XI)
SLP(C) No. 31992/2016 (XI)
SLP(C) No. 36255/2016 (XI)
SLP(C) No. 361-362/2017 (XI)
SLP(C) No. 22956/2017 (XI)

(IA No.63735/2017-CONDONATION OF DELAY IN FILING SLP and IA No.63742/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.63739/2017-APPLICATION FOR SUBSTITUTION and IA No.63741/2017-EXEMPTION FROM FILING O.T. and IA No.63740/2017-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. and IA No.63743/2017-CONDONATION OF DELAY IN REFILING SLP)

SLP(C) No. 19417/2017 (XI)

(FOR ADMISSION and I.R. and IA No.48056/2017-CONDONATION OF DELAY IN FILING SLP and IA No.48058/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.48059/2017-EXEMPTION FROM FILING O.T.)

WITH

SLP (C) No. 27168 of 2017
(For exemption from filing O.T.)

Date : 26-10-2017 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHI

Counsel for the
parties

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Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP (C) No. 30803 of 2016

As requested, rejoinder affidavit be filed in the meantime.

SLP (C) No. 27168 of 2017 (Item No. 11)

Issue notice.

List both the matters on 02.11.2017.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR